

04.10.04

Hon'ble Mr. Justice S.R. Singh, V.C.
Hon'ble Mr. D.R. Tiwari, A.M.

Sri O.P. Gupta learned counsel for the applicant has filed Misc. Application No.4430/04 seeking permission to withdraw the O.A. with liberty to file a fresh O.A. He has also filed Vakalatnama and no objection certificate from the previous counsel. It is stated by Sri O.P. Gupta learned counsel for the applicant that applicant's representation has been rejected vide order dated 23.09.04, therefore, the applicant wants to file a fresh O.A. challenging the order rejecting his representation.

In the circumstances, therefore, Misc. Application No.4430/04 is allowed. O.A. is dismissed as withdrawn with liberty to file a fresh O.A.

Stein
A.M.

Regd
V.C.

OR
Copy of order
Issued.

Manish/-

OR
19.10.04